

ITEM NO.126

COURT NO.5

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 82/2016

NORTHERN COALFIELDS LTD.

Appellant(s)

VERSUS

STATE OF M.P. & ANR.

Respondent(s)

(IA No. 34471/2020 - INTERVENTION APPLICATION)

WITH

C.A. No. 83/2016 (III)

(IA No. 111033/2024 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 20-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Mr. Vivek Singh, AOR

Mr. Ashok Kumar Sharma, Sr. Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Kshitij Mudgal, Adv.
Ms. Swati Dwivedi, Adv.
Ms. Shreem Bajpai, Adv.

For Respondent(s) Mr. S N Bhat, Sr. Adv.
Mr. S Ganesh, Sr. Adv.
Ms. Anuradha Mutatkar, AOR

Mr. Saurabh Mishra, Sr. Adv.
Mr. Sarthak Raizada Ga, Adv.
Mr. Sarad Kumar Singhania, AOR

Mr. M. P. Devanath, AOR
Mr. Abhishek Anand, Adv.
Mr. Rahul Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 27.11.2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)